

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION NO. 54

Dated Guwahati, the 21st June, 2021

Whereas, the Hon'ble Gauhati High Court vide Notification No.35 dated 1st May, 2021, had issued certain guidelines and norms to be followed in the Hon'ble Gauhati High Court as well as in the Subordinate Courts, and vide Notification No.37 dated 9th May, 2021, had issued additional guidelines regarding restructuring of working strength of officers and staff in the Hon'ble Gauhati High Court;

And whereas, the Hon'ble Gauhati High Court vide Notification No.38 dated 9th May, 2021, had issued guidelines for restricted entry of learned advocates in the premises of Hon'ble Gauhati High Court; And

Whereas, the Hon'ble Gauhati High Court vide Notification No.46 dated 29th May, 2021 and Notification No.48 dated 14th June, 2021, had further extended norms and guidelines as specified in the above mentioned Notifications/ Order upto 14.06.2021 and 21.06.2021, respectively;

Now, taking into consideration the prevalent Covid-19 situation, Hon'ble the Gauhati High Court has been


21/6/2021

pleased to extend the norms and guidelines as specified in the above mentioned Notifications/ Order from 22nd June, 2021 till 11th July, 2021, or until further order(s).

By Order,

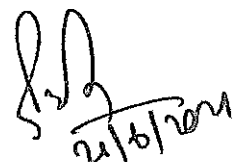
Sd/- Raktim Duarah

REGISTRAR GENERAL


**Memo No.HC.III-06/2020/2591-2614/G, dated
Guwahati the 21st June, 2021.**

Copy to:

1. The Registrar
(Vigilance/Judicial/Administration/Establishment),
Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench,
Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent
Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the
Chief Justice, Gauhati High Court, Guwahati.
Guwahati.
4. The L.R. & Secretary to the Government of Assam,
Judicial Department, Dispur, Guwahati-6, Assam.
5. The District & Sessions
Judge, _____ District, Assam. He/
She is requested to circulate this Notification
amongst the Judicial Officers under his/ her
jurisdiction.


21/6/2021

6. The Principal Judge, Family Court, _____, Assam.
7. The Member, MACT, _____, Assam.
8. The Special Judge, Assam.
9. The Special Judge, CBI, Assam.
10. The Special Judge, CBI, Assam Addl. CBI Court No.1, 2 & 3, Guwahati.
11. The Presiding Officer, Labour Court/ Industrial Tribunal, Kamrup (M), Guwahati/ Dibrugarh, Assam.
12. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam.
13. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
14. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The President/Secretary, All Assam Lawyers' Association, Guwahati.
17. The President/Secretary, Lawyers' Association, Guwahati.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.


21/6/2021

22. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
23. The Court Manager, Gauhati High Court, Guwahati.
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati.
He is requested to upload this Notification in the website of the Gauhati High Court.
26. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
28. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
29. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
32. The Gauhati High Court Notice Board, (Old Block & New Block).


21/6/2021
REGISTRAR GENERAL

21.06.2021